## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2994 ANSWERED ON:02.08.2002 NABARD LOAN A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

## Will the Minister of FINANCE be pleased to state:

(a) whether the NABARD has sanctioned loan for creation of rural infrastructure in some States;

(b) if so, the details thereof and the amount of loan sanctioned to each State; and

(c) the names of the projects to be undertaken through this loan, State-wise?

## Answer

## MINISTER OF STATE IN. THE MINISTRY OF FINANCE (SHRI ANANT G. GEETE)

(a), (b) & (c): National Bank for Agriculture and Rural Development (NABARD) has reported that it has sanctioned an amount of Rs.31,153.94lakhs as loan to nine States on 13 July, 2002 under Rural Infrastructure Development Fund ,(RIDF) - VIII. The Statewise details of the loan sanctioned and the projects undertaken thereagainst are indicated below:

S.No. Name of the State Projects Undertaken Amount (Rs. lakhs)
1. Andhra Pradesh Roads & Bridges,Rural Water 2315.84
2. GUJRAT RURAL DRINKING WATER SUPPLY 15869.31
3. KARNATAKA ROADS & BRIDGES, IIGATION 3942.71
4. MADYA PRADESH BRIDGES 1162.84
5. MEGHALAYA RURAL ROADS 383.53
6. NAGALAND IRRIGATION 473.42
7. PUNJAB RURAL WATER SUPPLY 2184.69
8. TAMIL NAIDU PHC(UPGRADATION), ROADS & BRIDGES 2649.85
9. WEST BENGAL PRIMARY SCHOOLS, ROADS &BRIDGES 2171.75
Total 31153.94